

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-131/2006/12139/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 19th December, 2023.

Sub:- **Civil vacation.**

Ref:- Your letter No. JCD.I/18A/23/6695, Dated 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail the **Winter vacation, from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the evening of 22.12.2023 till the morning of 02.01.2024**, has been granted. Further, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-131/2006/12140-12141/A, dated , 19-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)